SECOND CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT DATED NOVEMBER 19, 2018 AND THE FIRST CORRIGENDUM DATED APRIL 17, 2024 WITH RESPECT TO THE OPEN OFFER TO THE PUBLIC SHAREHOLDERS OF

# FORTIS MALAR HOSPITALS LIMITED

HAVING ITS REGISTERED OFFICE AT FORTIS HOSPITAL, SECTOR-62, PHASE-VIII, MOHALI, PUNJAB - 160062, INDIA TEL: +91 172 5096001 FAX: +91 172 5096002

OPEN OFFER FOR ACQUISITION OF UP TO 4,894,308 (FOUR MILLION, EIGHT HUNDRED AND NINETY FOUR THOUSAND, THREE HUNDRED AND EIGHT ONLY) FULLY PAID UP EQUITY SHARES OF FACE VALUE OF INR 10 (RUPEES TEN) EACH ("EQUITY SHARES"), REPRESENTING 26.00% (TWENTY SIX PERCENT) OF THE VOTING SHARE CAPITAL OF FORTIS MALAR HOSPITALS LIMITED ("TARGET COMPANY") FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY NORTHERN TK VENTURE PTE. LTD. ("ACQUIRER") TOGETHER WITH IHH HEALTHCARE BERHAD ("PAC 1") AND PARKWAY PANTAI LIMITED ("PAC 2") (COLLECTIVELY REFERRED TO AS THE "PACS"), IN THEIR CAPACITY AS THE PERSONS ACTING IN CONCERT WITH THE ACQUIRER ("OPEN OFFER").

This second corrigendum ("Second Corrigendum") is being jointly issued by HSBC Securities and Capital Markets (India) Private Limited, HDFC Bank Limited, Citigroup Global Markets India Private Limited and Deutsche Equities India Private Limited, the joint managers to the Open Offer (the "Managers"), for and on behalf of the Acquirer and the PACs, in respect of the Open Offer to the Public Shareholders of the Target Company, pursuant to adjustment to the Offer Price to the Open Offer.

This Second Corrigendum should be read in continuation of and in conjunction with the Detailed Public Statement dated November 19, 2018 ("DPS") and the first corrigendum to the DPS dated April 17, 2024 ("First Corrigendum"), unless otherwise specified

This Second Corrigendum is being issued in all the newspapers in which the DPS and the First Corrigendum were published, in accordance with Regulation 18(5) of the SEBI (SAST) Regulations.

Capitalized terms used but not defined in this Second Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise defined.

#### 1. Adjustment to the Offer Price:

The Target Company had declared an interim dividend of INR 40 per Equity Share to its shareholders on April 12, 2024 and such interim dividend was paid to the eligible shareholders in accordance with applicable laws. The shareholders of the Target Company, on July 31, 2024, have approved a final dividend of INR 2.5 per Equity Share for the financial year ended March 31, 2024, based on the recommendation made by the board of directors of the Target Company on May 17, 2024, and the Target Company has made stock exchange announcements dated May 17, 2024 and July 31, 2024 in this regard. The total dividend declared by the Target Company for the financial year ended March 31, 2024 is more than 50% (fifty percent) higher than the average dividend per Equity Share paid during the last 3 (three) financial years preceding the date of the public announcement dated July 13, 2018. Pursuant to the declaration of final dividend and in terms of Regulation 8(9) and Regulation 18(5) of the SEBI (SAST) Regulations, the Acquirer and the PACs have decided to adjust the Offer Price, in the manner set out in this Second Corrigendum. Accordingly, the Public Shareholders of the Target Company are requested to take note of the Adjusted Offer Price (as defined below) and other amendments / changes set forth in this Second Corrigendum in relation to the Open Offer.

The Offer Price was adjusted from INR 60.1 (Rupees sixty and paise ten only) per Equity Share to INR 20.1 (Rupees twenty and paise ten only) per Equity Share pursuant to the First Corrigendum. The Acquirer and the PACs have decided to further adjust the Offer Price from INR 20.1 (Rupees twenty and paise ten only) per Equity Share to INR 17.6 (Rupees seventeen and paise sixty only) per Equity Share ("Adjusted Offer Price")

Therefore, references to Offer Price and Adjusted Offer Price in the DPS and the First Corrigendum accordingly stand amended.

### 2. Financial Arrangements:

Paragraph 1 under 'Part V - Financial Arrangements' of the DPS has been amended and should be read as follows:

Based on the Adjusted Offer Price of INR 17.6 (Rupees seventeen and paise sixty) per Equity Share, the total funding requirement for the Open Offer, assuming full acceptance, i.e., for the acquisition of 4,894,308 (Four million, eight hundred and ninety four thousand, three hundred and eight only) Equity Shares, at the Adjusted Offer Price of INR 17.6 (Rupees seventeen and paise sixty) is INR 86,139,820.8 (Rupees eighty six million, one hundred and thirty nine thousand, eight hundred and twenty and paise eighty only).

#### 3. Other Information:

- The Acquirer, the PACs and their directors in their capacity as directors, accept full responsibility for the information contained in this Second Corrigendum (other than such information regarding the Target Company as has been obtained from public sources) and shall be jointly and severally responsible for the fulfillment of their obligations under the SEBI (SAST) Regulations in respect of
- This Second Corrigendum shall also be available on the SEBI's website (www.sebi.gov.in).

Issued on behalf of the Acquirer and the PACs by the Managers

THOFC BANK

**HDFC Bank Limited** 

Tel: + 91 22 3395 8233

Investment Banking Group

Prabhadevi, Mumbai – 400013



# **HSBC Securities and Capital Markets (India)**

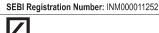
**Private Limited** 

cítì

6th floor, 52/60, M.G Road, Fort,

Mumbai 400 001, India Tel: +91 22 2268 1248 Fax: +91 22 6653 6207

E-mail: fortis.openoffer@hsbc.co.in Contact Person: Mr. Rachit Rajgaria SEBI Registration Number: INM000010353



## Citigroup Global Markets India Private Limited

1202, 12th Floor, First International Financial Centre, G-Block Bandra-Kurla Complex, Bandra East, Mumbai 400098

Tel: +91-22-61759999 Fax: +91-22-61759898 E-mail: fortis.openoffer@citi.com Contact Person: Varun Chokhani SEBI Registration Number: INM000010718



### **Deutsche Equities India Private Limited**

E-mail: fortis.openoffer@hdfcbank.com

Contact Person: Ashwani Tandon

The Capital, 14th Floor, C-70, G Block, Bandra Kurla complex, Mumbai - 400 051, India Tel: +91 22 6670 5008

Unit no. 701, 702 and 702-A, 7th floor, Tower 2 and 3.

One International Centre, Senapati Bapat Marg,

Fax: +91 22 7180 4199 E-mail: fortis.openoffer@db.com Contact Person: Mr Prathmesh Sonawane SEBI Registration Number: INM000010833

## Registrar to the Open Offer



Place: Mumbai

Date: 1st August 2024

#### Link Intime India Private Limited

C-101, 1st Floor, 247 Park, LBS Marg, Vikhroli (West), Mumbai 400 083, Maharashtra, India Tel: +91 810 811 4949; Fax: +91 22 49186060; Email: fortismalar.offer@linkintime.co.in Website: www.linkintime.co.in; Contact Person: Pradnya Karanjekar;

SEBI Registration No.: INR000004058

On behalf of the Acquirer and the PACs Northern TK Venture Pte. Ltd. IHH Healthcare Berhad Parkway Pantai Limited

CONCEPT